

CBI Vs I. M. Quddusi & Ors.
CC No 402/2019

19.08.2020

Present: Sh. Harsh Mohan, Ld. Sr. PP for CBI.
Sh. Vijay Aggarwal, Ms. Barkha Rastogi & Sh. Hardik
Sharma, Ld. counsels for A-1, A-3, A-4, A-5 and A-7.
Sh. Apar Choudhary, Ld. proxy counsel for Sh. Kalip Dhaka,
Ld. counsel for A-2.
Sh. Ashok Kumar, Ld. counsel for A-6.

The matter has been taken up through video conferencing using
CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Ld. counsel for A-5 submits that reply to his application IA No.
9/2020 for modification of bail conditions has not been filed.

Reply to the pending applications, if not yet filed, be filed before
the next date of hearing with advance copies to opposite parties.

Put up on **17.09.2020** for reply and arguments on pending
applications.

On the request of Ld. PP for CBI, copy of this order sheet be
also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for
uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed by
ANIL KUMAR
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Date: 2020.08.19
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
19.08.2020.

CBI Vs. Prasad Education Trust & Ors.
RC No. 2172019A0009/CBI/ACU-V/AC-II/New Delhi
U/Sec. 120-B of IPC r/w sections 7, 8, 12 & 13(2) r/w 13(1)(d) of PC Act,
1988

M. No. 1/2020, 2/2020 & 3/2020

19.08.2020

Present: Sh. Harsh Mohan, Ld. Sr.PP for CBI with Dy.SP/IO S.K.
Rohilla.

**Sh. Vijay Aggarwal, Ms. Barkha Rastogi & Sh. Hardik
Sharma, Ld. counsels for applicant/accused I. M. Quddusi.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Reply to the pending applications, if not yet filed, be filed before the next date of hearing with advance copies to opposite parties.

Put up with connected case **CC No. 402/2019 CBI Vs. I. M. Quddusi Ors.** on **17.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
19.08.2020.**

CBI Vs. Swarn Singh Malhi & Ors.
CC No 374/2019

19.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Javed Akhtar, Ld. counsel for A-1, A-3 & A-4.
Sh. Pratik Gaur, Ld. counsel for A-2.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz/RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.7.2020 of Hon'ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **29.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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Date: 2020.08.19
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
19.08.2020.

CBI Vs. Ramesh Kumar & Ors.
CC No. 383/2019

19.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
None for A-1.
Ms. Anita Saini Ld. Counsel for A-2 and A-5.
Sh. Kulbhushan Mehta, Ld. Counsel for A-3 & A-4.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz/RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.7.2020 of Hon'ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **23.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
19.08.2020.

**CBI Vs. C.S. Khairwal & Anr.
CC No 180/2019**

19.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. D. S. Kohli, Ld. counsel for A-1.
Sh. R. S. Ahuja, Ld. proxy counsel for Dr. Sushil Kumar
Gupta, Ld. counsel for A-2.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The counsels for the parties have already submitted that since the case is voluminous hence they would require arguments in physical form in the court and they are not convenient in addressing arguments through video conferencing. In view of these circumstances, put up for final arguments on **18.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
19.08.2020.**

**CBI Vs. V. S. Jafa & Ors.
CC No 1/2019**

19.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Alok Kumar Sain Gupta, Sh. Suraj Prakash & Sh.
Saurabh Sachdeva, Ld. counsels for A-1
Ms. Smita Jain, Ld. counsel for A-2.
Sh.Rajeev Katyayan, Ld. counsel for A-3.
Sh. Vivek Jain, Ld. counsel for A-4.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz/RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.7.2020 of Hon'ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for DE on **21.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
19.08.2020.**

